

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 426/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

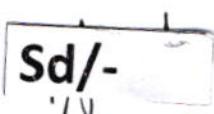
NAME OF THE PARTIES: BBN Paints India Ltd.
V/s
Bandra Paint Agency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25.	Adv. Digaymaan MISHRA Digaymaan MISHRA	Adv. for Petitioners	
	i/b ASTUTE LAW		
	Adv. GAURAV BUTTA Mr. Melvyn Fernandez	Counsel for Respondent	

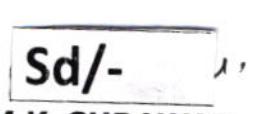
ORDER
TCP 426/I&BC/NCLT/MB/MAH/2017

- Learned Representatives of both sides are present and stated that the Respondent Debtor has already paid Rs.42 lakhs. For the remaining amount a "settlement" is in progress. Seeking adjournment. Granted.
- To be listed on **09.10.2017**.


Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 20.09.2017
ug


Sd/-

M.K. SHRAWAT
Member (Judicial)

13.11.17

(No. of pages)